

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
STARRED QUESTION NO- *28
TO BE ANSWERED ON- 05/02/2024

PM JANMAN

*28. DR. T. SUMATHY (a) THAMIZHACHI
THANGAPANDIAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the specific criteria used to identify the Particularly Vulnerable Tribal Groups (PVTGs) areas targeted for electrification under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN);

(b) the details of PVTG identified in Tamil Nadu under PM JANMAN;

(c) whether this initiative has contributed to India's goals of increasing the proportion of non-fossil fuels in its energy portfolio; and

(d) if so, the details thereof ?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (d): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No.*28 for answer on 05.02.2024 raised by Dr. T. Sumathy (a) Thamizhachi Thangapandian regarding “PM JANMAN”

(a) to (d): Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN), *inter alia*, envisages electrification of unelectrified PVTG households (HHs) identified for coverage under PM JANMAN based on the gaps in electrification being captured through mobile application and department based survey . This intervention is being carried out through Revamped Distribution Sector Scheme (RDSS) of Ministry of Power and New Solar Power Scheme (for PVTG Habitation/ Villages) formulated by Ministry of New and Renewable Energy (MNRE).

The scheme of MNRE has provision of off-grid electrification for un-electrified household, solar street lighting and solar lighting in PVTG areas where electricity supply through grid is not envisaged. A total financial outlay of Rs. 515 crore has been provided under the Scheme.Electrification of household through off-grid solar systems and solarisation of MPCs / solar street lighting under PM JANMAN envisages to contribute to India’s goal of increasing the proportion of non-fossil fuel in its energy portfolio. Based on the proposals received from states, MNRE has so far issued sanction to the proposals as detailed below:

S. No	State	DISCOM	Number of Habitations	Number of Households
01	Andhra Pradesh	Andhra Pradesh Eastern Power Distribution Company Limited (APEPDCL)	41	756
02	Chhattisgarh	Chhattisgarh State Power Distributing Company Limited (CSPDCL)	107	870
03	Jharkhand	Jharkhand Bijli Vitran Nigam Limited (JBVNL)	114	1233
04	Karnataka	Chamundeshwari Electricity Supply Corporation (CESC)	12	179
05	Telengana	Telangana State Northern Power Distribution Company Limited (TSSPDCL)	11	90
		Telangana State Southern Power Distribution Company Limited (TSSPDCL)	12	236
06	Tripura	Tripura State Electricity Corporation Limited (TSECL)	30	1703
	Total		327	5067

PM JANMAN covers all six PVTGs identified in the State of Tamil Nadu viz. Irular, Kattunayakan, Kota, Kurumbas, Paniyan and Toda.
